

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 537 of 2019**

**IN THE MATTER OF:**

**Usman Sharif** **...Appellant**

**Vs**

**M/s Sew Infrastructure Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. Karunesh Tandon, Advocate**

**For Respondents: Mr. Sanjay Kumar Chhetry Advocate for Respondent No. 1**

**Mr. Manish Pani Advocate for Respondent No. 2 - IRP**

**With**

**Company Appeal(AT)(Insolvency) No. 626 of 2019**

**IN THE MATTER OF:**

**Gati Infrastructure Pvt. Ltd. & Ors.** **...Appellants**

**Vs**

**M/s Sew Infrastructure Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellants: Mr. Bharat Sood, Advocate  
Dr. Dhanpat Ram Agarwal, CA**

**For Respondents: Mr. Sanjay Kumar Chhetry Advocate for Respondent No. 1**

**Mr. Manish Pani Advocate for Respondent No. 2 - IRP**

**ORDER**

**08.08.2019** Due to paucity of time, the matters could not be taken up.

Post these appeals 'for Admission (After Notice)' on **2<sup>nd</sup> September, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Gc*